श्री रिवराय (पुरी): हम लोग सवाल भी पूछोंगे।

Mr. SPEAKER: Then, I will have to admit it. It will then come only on Monday. I thought it was of some urgency and importance. Otherwise, I can admit it easily and on Monday it will come. I thought it was an urgent matter.

SHKI S.K. TAPURIAH (Pali): 4 or 4.30 will be the Private Members' time.

Mr. SPEAKER: It is only a statement.

SHRI S. K. TAPURIAH: Questions also.

MR. SPEAKER: No questions. How can you put questions?

Another thing is about some assurances given by the Home Minister, probably by Mr. Shukla, about the employees. I am total that about 6,000 of them are still on the street and there is some trouble; it seems that some assurance has to be implemented.

SHRI UMANATH (Pudukkottai) Temporary employees.

MR. SPEAKER: That may also be looked into. A statement perhaps may be made.

12.02h rs.

*DEMANDS FOR GRANTS—contd.

MINISTRY OF INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COM-PANY AFFAIRS—(contd.)

MR. SPEAKER: We have one hour now for the Demands. The Minister will begin replying at 2.0 p.m. All the parties have almost finished their time. One or two Independents and one or two more from the Congress may yet speak. At 2 O'clock the Minister will begin replying to this debate.

SHRI J. B. KRIPALANI (Guna): May I ask some ladies in the Congress to be permitted to speak on this? (Interruption)

In the statements laid on the Table of the House in answer Io the unstarred questions, No. 6272 and 523 dated 3.4.68 and 13.11.68 respectively there were some inadvertent mistakes. An up-to-date statement showing names of producers. names of films, varified figures of the amount advanced/outstanding as on 30.11.68 is laid on the Table for the information of the House. (Placed in Library See No. LT. 628/69]. The inconvenience caused to the House is regretted.

(li) In answer to part (a) of the Unstarred Question No. 318 answered in the Lok Sabha on 19.2.69, it was stated that loans amounting to Rs. 39, 21,087 were disbursed by the Film Finance Corporation. The figure of Rs. 39,21,087 may please be read as Rs. 1,39,21,087. The inconvenience caused to the House is regretted.

12 hrs. RE-MOTIONS FOR ADJOURNMENT AND CALLING ATTENTION NOTICES

(Queries)

MR. SPEAKER: Now, tomorrow and the day after—two to three days—we have holidays. A number of Adjournment Motions and Calling Attention Notices have been received, about the strike of doctors in the hospital. Shri Gopalan also saw me and I said I myself would mention it here, because we are getting holidays for three days. The doctors and nurses are reported to be on strike because somebody is reported to have attacked some of them. We read them in the papers. If the Minister can give some information—I am not asking for it immediately—say, at 4 or 4.30, that would be all right.

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K.K. SHAH): I am collecting the information, and as soon as I get it, I will give it.

Mr. SPEAKER: 4.0 or 4.30 will be alright?

SHRI K.K. SHAH; Yes, I will be here at 4.30.

^{*}Moved with the recommendation of the President.